



ITEM NO.17

COURT NO.8

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (CrI.)
No(s). 6250/2022

[Arising out of impugned final judgment and
order dated 21-11-2019 in CRLA No. 5494/2004
passed by the High Court of Judicature at
Allahabad]

RAM VINOD SINGH

Petitioner(s)

VERSUS

THE STATE

OF UTTAR PRADESH & ANR.

Respondent(s)

IA No. 71146/2022 - EXEMPTION FROM FILING C/C OF
THE IMPUGNED JUDGMENT

IA No. 265778/2023 - EXEMPTION FROM FILING O.T.

IA No. 71145/2022 - EXEMPTION FROM FILING O.T.

Date : 11-02-2025 This matter was called on for
hearing today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH

HON'BLE MR. JUSTICE RAJESH BINDAL

For Petitioner(s) Mr. Vishwajit Singh, Sr.
Adv.

Mr. Pankaj Singh, Adv.
Ms. Veera Kaul Singh, AOR
Ms. Ridhima Singh, Adv.

For Respondent(s) Ms. Tulika Mukherjee, AOR
Mr. Beenu Sharma, Adv.
Mr. Venkat Narayan, Adv.

Mr. Siddharth Dave, Sr. Adv.
Mrs. Pragya Baghel, AOR
Ms. Jemtiben A.o., Adv.

Ms. Shrika Gautam, Adv.

UPON hearing the counsel the Court made the following

O R D E R

On 07.3.2024, this Court had passed an order in IA No.265777/2023 directing the respondent-State to take the petitioner into custody and admit him in a Government hospital. Subsequently, it was brought to the notice of this Court that the petitioner's mental condition has improved. On obtaining the status report on the mental condition of the petitioner, the learned counsel appearing for the State submits that the petitioner has now been cured.

In such view of the matter, the earlier order of this Court dated 11.07.2022 granting bail to the petitioner stands restored.

Needless to state that the conditions imposed thereunder would continue to stand, including the condition imposed by order dated

28.08.2023 in IA No.111123/2022 that the petitioner shall not enter the vicinity of District Deoria, Uttar Pradesh, where the complainant resides.

List the main matter in the regular course.

(ASHA SUNDRIYAL)
DEPUTY REGISTRAR

(POONAM VAID)
ASSISTANT REGISTRAR